

(ग) मृत पुलिस कर्मचारी के परिवार को सहायता देने के लिये सरकार ने क्या किया है ; और

(घ) पिछले एक वर्ष में दिल्ली सघ राज्य क्षेत्र में पुलिस कर्मचारियों की हत्या के कितने मामले हुए ?

†[ATTACK ON POLICE PARTY IN VILLAGE MUNDKA, DELHI]

\*613. { SHRI NAWAB SINGH  
CHAUDHAN;  
SHRI JUGAL KISHORE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that on the 22nd May last some persons of village Mundka in the Union Territory of Delhi attacked a police party and killed a police constable and injured few other police officials;

(b) if so, what are the details of the incident and what is the number of casualties amongst policemen in this incident;

(c) what has been done by Government for giving relief to the family of the deceased policeman; and

(d) what is the number of cases of murder of police employees that took place in the Union Territory of Delhi during the last one year?]

गृह-कार्य मंत्रालय के राज्य मंत्री (श्री बी० एन० दातार) : (क) और (ख) २२ मई, १९६१ को एक पुलिस दल जिसमें एक एसिस्टेंट सब इंस्पेक्टर और एक सिपाही शामिल थे, आई० पी० सी० (I.P.C.) की दफा ४५७/३८० के एक मामले की तहकीकात के सिलसिले में और उस मुजरिम के घर की तलाशी लेने के लिये गये जिस पर शक था। मुजरिम ने कुछ दूसरे लोगों के साथ पुलिस पर लाठियों से वार किया। सिपाही को सख्त

चोट आई और उसे हस्पताल ले जाया गया जहां बाद में चोटों की वजह से उसकी मौत हो गई। एसिस्टेंट सब इंस्पेक्टर भी जखमी हुआ था।

(ग) मृत सिपाही के परिवार को दिल्ली पुलिस म्यूचुअल बेंनिफिट फंड से कुछ आर्थिक सहायता दी गई है। उसके परिवार के बारे में जांच की जा रही है और उसके बाद नियमों के अनुसार सहायता दी जायेगी।

(घ) दो।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) and (b) On the 22nd May, 1961, a police party consisting of an Assistant Sub-Inspector of Police and a Constable visited village Mundka in connection with the investigation of a case under Sections 457/380 I.P.C., and to search the house of the suspected accused. The suspect along with some others assaulted the police with lathis. The Constable was seriously injured and removed to hospital where he subsequently succumbed to injuries. The Assistant Sub-Inspector was also injured.

(c) Some assistance has been given to the family of the deceased Constable from the Delhi Police Mutual Benefit Fund. Enquiries are being made in regard to the family of the deceased Constable and thereafter assistance will be given according to the rules.

(d) Two.]

\*614. [Transferred to the 5th September, 1961.]

गुरुकुल कांगड़ी विश्वविद्यालय विधेयक

\*६१५. श्रीमती शांति देवी : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि गुरुकुल कांगड़ी विश्वविद्यालय विधेयक कब तक संसद् के सामने लाया जा रहा है और क्या यह जामिया मिलिया इस्लामिया, दिल्ली

सम्बन्धी विधेयक के साथ ही साथ पेश किया जायेगा अथवा अलग से ?

†[GURUKUL KANGRI UNIVERSITY BILL]

\*615. SHRIMATI SHANTI DEVI: Will the Minister of EDUCATION be pleased to state by when the Gurukul Kangri University Bill will be brought before Parliament and whether it will be brought along with the Bill relating to Jamia Millia Islamia, Delhi or separately?]

शिक्षा मंत्री (डा० कालूलाल श्रीमाली) : विषय विचाराधीन है ।

†[THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): The matter is under consideration.]

‡CONSTRUCTION OF A BOUNDARY WALL ON THE ASSAM-EAST PAKISTAN BORDER

\*616. SHRI LILA DHAR BAROOAH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government have taken a decision for the construction of a boundary wall on the Assam-East Pakistan border; and

(b) if the answer to part (a) above be in the affirmative, what would be its estimated cost?

THE MINISTER OF HOME AFFAIRS (SHRI LAL BAHADUR): (a) and (b) The Government of Assam are considering a proposal for erecting barbed-wire fencing along certain parts of the border.

‡MIGRATION OF PAKISTANIS TO INDIA

\*420. SHRI N. SRI RAMA REDDY: Will the Minister of HOME AFFAIRS

be pleased to state whether large number of Pakistanis are migrating to India across the Rajasthan border?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): During the period from 1st January to 31st July, 1961, 1,126 Pakistani nationals migrated to India from West Pakistan through the Barmer check post in Rajasthan.

प्रतिरक्षा मंत्रालय के हिन्दी न जानने वाले कर्मचारी

४११. श्रीमती शान्ति देवी : क्या प्रतिरक्षा मन्त्री यह बताने की कृपा करेंगे कि :

(क) उनके मन्त्रालय में ३० जून, १९६१ को प्रथम श्रेणी, द्वितीय श्रेणी तथा तृतीय श्रेणी में अलग अलग कितने कर्मचारी थे जो हिन्दी नहीं जानते थे; और

(ख) क्या मन्त्रालय ने उन्हें हिन्दी सिखाने के लिये कोई रोस्टर तैयार किया है और यदि हां, तो उस रोस्टर के अनुसार हिन्दी सिखाने का कार्य कब तक पूरा होने की आशा है ?

†[NON-HINDI-KNOWING STAFF IN DEFENCE MINISTRY]

411. SHRIMATI SHANTI DEVI: Will the Minister of DEFENCE be pleased to state:

(a) the number of Class I, Class II and Class III staff separately in his Ministry as on the 30th June, 1961, who did not know Hindi; and

(b) whether the Ministry has prepared a roster for teaching Hindi to them, and if so, by what time the teaching work is likely to be completed according to that roster?]

†[ ] English translation.

‡Transferred from the 7th September, 1961.

‡Postponed from the 29th August, 1961.